<sup>?v</sup> beg to lay on the Table :—

I. A copy each fin English and Hindi' of the following papers, under 1 ofsection 619 A of the Comparti -.s Ac:, 1956 : -

(i) Annua! Report and Accounts of the Andrew Yule and Company Limited, Calcutta, for the year ended 31st December. 1979, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Revi \v by Government on the working of the Company. [Plac d in L'brary. *See* No. LT— 148s/80 for (i) and (ii)]

II. A copy in English and Hindi) of the Ministry of Industry (Depart-ment of Industrial Development) Notification G.S.R. No. 834, dared the 9th August, 1980 publishing the Petroleum (Amendment) Rules. 1980 under sub-section (4) of section 29 of the Pelf.ileum Act, 1934. [Placed in Library. *See* No. LT— 1487 '80]

III. A copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification S.O. No. 862 (E) dated the 27th October, 1980, under sub-section (4) of section 30 of the ' Industries (Development and Re^ula-tion) Act, 1951. [Placed inL'brary. *See* No. LT— 1486/80]

IV. A copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development 1, Notification S.O. No. 897 (E) dated the 17th November, 1980, Publishing the Household Electrical Appliances (Quality Control) Amendment order 1980 under sub-sectioufG) ofsection 3 of the Essential Commodities Act, 1955 [Placed in Library. *See* No. LT—1536/80]

> 1. Notifications of the Delhi Administration.

2. Notifications of the xMinistry of Home Affairs (Depart ment of Personnel and Adminis tratire Reforms. THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS 'SHRI YOGENDRA MAKWANA) : Sir, I beg to lay on the Table :—

on the Table

f. A copy each (in English and and Hindi) of the following Notifications of the Delhi Administration, under subsection 2 of section 148 of the Delhi Police Act, 1978 :---

(i) No. F. 10/16/80-Home ,P)/ Estt., dated the 31st Julv,i 980.

No.F. 10/35/73-Home (P)/ E«tt., dated the 31st July, 1980.

(iii) No. F. 5 (i34)/78-Home (P)/ Estt., da e! the 14th August, 1980.

(iv) No. 2613'Spi. Cell. PHO., dated the 8th September, 1980 publishing the Delhi Prohibition of Burning or Discharging Fire-arms in Public Places Regulations, 1980.

(v) No. F. 3/184/80-Home (P) Estt. dated the 1 ith September, rg80.

(vi) No. 3583/Spl. Cell, dated the 14th November, 1980, Publishing the Delhi prohibition of Being Armed Regulations, 1980. [Placed Library. *See* No. LT— 1537/C9 for (1) and (iv) above]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs (Department of personnel and Administrative Reforms), under subsection (2) of section 3 of the **All** Ind'a Services Act, 1951 :—

(i) G.S.R. No. 674 (E), dated the i st December, 1980 publishing the Indian Administrative Service (Fixation of Cadre Strength) Seventeenth Amendment Regulation 1980.

(ii) G.S.R. No. 675 (E) dated the 1st December, 1980 publishing the IAS (pay) Fourteenth Amendment Rules, 1980. [Placed in Library. *See* No.LT—158580 for (i) and (ii) above]

## Notification of the Ministry of Finance (Department of Revenue

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA). Sir, I beg to lay on the Table, un der